
**L. Rajendran Vs M/s Credence Hospital Institute For Women's Health &
Fertility Research & Anr**

First Appeal No. 258 Of 2018

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 14, 2024

Acts Referred:

Consumer Protection Act, 1986 &” Section 2(1)(d), 19

Hon'ble Judges: Subhash Chandra, Presiding Member; Dr. Sadhna Shanker, Member

Bench: Division Bench

Advocate: M Priya, Jogya Scaria, Siddhartha Jha

Final Decision: Dismissed

Judgement